

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3017**

**TO BE ANSWERED ON THE 21<sup>ST</sup> MARCH, 2017 / PHALGUNA 30, 1938 (SAKA)**

**REMOVING CAP ON SDRF ALLOCATION**

**3017. SHRI ARJUN LAL MEENA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government proposes to remove the cap of 25 per cent and enforce the earlier norms for the annual allocation of SDRF in view of the situation in the State of Rajasthan;**

**(b) if so, the details thereof;**

**(c) whether the Government proposes to increase the annual allocation for SDRF according to the growth ratio criteria; and**

**(d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) No Madam.**

**(b) Does not arise.**

**(c) & (d) With regard to increasing the allocation of SDRF, it is stated that the successive Finance Commission (set-up under the Article 280 of constitution from time-to-time), determines the amount/size of annual allocation to the SDRF of each State for each of the financial years for**

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**entire Award period. The Fourteenth Finance Commission has recommended an allocation of Rs. 61,220 crore in SDRF to all States for the Award Period (i.e. 2015-16 to 2019-20) against Rs. 33,580.93 crore recommended by the 13<sup>th</sup> Finance Commission.**

**For the instant case, Fourteenth Finance Commission has recommended an allocation of Rs. 6,094 crore in SDRF of Rajasthan for the Award Period (i.e. 2015-16 to 2019-20), the year-wise details of allocation of SDRF is given as under:-**

<b>Sl. No.</b>	<b>Year</b>	<b>Amount (Rs. in crore)</b>
<b>1</b>	<b>2015-16</b>	<b>1103.00</b>
<b>2</b>	<b>2016-17</b>	<b>1158.00</b>
<b>3</b>	<b>2017-18</b>	<b>1216.00</b>
<b>4</b>	<b>2018-19</b>	<b>1277.00</b>
<b>5</b>	<b>2019-20</b>	<b>1340.00</b>
	<b>Total:-</b>	<b>6094.00</b>

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